<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 1289 OF 2016

Dated: 11th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Essar Power Gujarat Ltd. Vs. Power Grid Corporation of India Ltd. ...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s)

Ms. Mazag Andrabi Ms. Shuchi Singh Mr. Varun Kapur Ms. Shruti Dass

<u>ORDER</u>

A week's more time is granted to the appellant to cure the defects.

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List the matter on 18.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson